GOVERNMENT OF INDIA MINISTRY OF HEALTH & FAMILY WELFARE DEPARTMENT OF HEALTH RESEARCH

LOK SABHA UNSTARRED QUESTION NO. 1963 TO BE ANSWERED ON THE 2nd AUGUST, 2024

INFERTILITY AMONG YOUNG GENERATION

1963: SHRI VE VAITHILINGAM

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that in the recent past, infertility has become a major concern among the younger generation in the country, if so, the details thereof;
- (b) whether a number of fertility centers has cropped up and are running commercially and even though the private centers charges exorbitantly, the success rate in terms of fertility is very low, if so, the details thereof; and
- (c) whether the Government is likely to come forward to establish fertility centers through Government Hospitals so that the younger generations may get benefited, if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) According to the Directorate General of Health Services, the incidence of infertility in eligible couples is approximately 14-16%. Contributing factors include delayed marriages, increased maternal age, obesity, thyroid diseases, diabetes, smoking, alcohol consumption, pollution, and chemical exposure etc.

(b) & (c) As per available information, in-vitro- fertilization (IVF) facilities, to provide relief to the younger generations, are being offered in the following Government Hospitals of the country:-

(i) Postgraduate Institute of Medical Education and Research, Chandigarh

- (ii) Maulana Azad Medical College, New Delhi
- (iii) Lok Nayak Hospital, New Delhi
- (iv) All India Institute of Medical Sciences, New Delhi
- (v) Indian Naval Hospital Ship Asvini, Mumbai

(vi) J.N. Medical College, AMU, Aligarh Uttar Pradesh

(vii) Postgraduate Institute of Medical Sciences and Research and

Employees' State Insurance (ESI) Model Hospital, Basaidarapur, New Delhi

- (viii) Kasturba Hospital, Daryaganj, New Delhi
 - (ix) Safdarjung Hospital, New Delhi

Further, Government has introduced the Assisted Reproductive Technology (Regulation) Act, 2021 to regulate assisted reproductive technology clinics and banks, ensuring safe and ethical practices. Government has also introduced the Surrogacy (Regulation) Act, 2021 which prohibits commercial surrogacy, allowing only altruistic surrogacy. However, data in respect of charges and success rate of fertility centers is not maintained centrally.
